

S.L. No 01/25



\*

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

In

ORIGINAL APPLICATION NO. 70/2025/EZ

In The Matter of

Jayprakas Chaudhuri

... Applicant

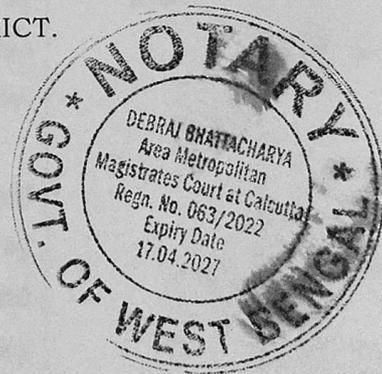
Versus

State of West Bengal &amp; Ors.

... Respondents

COMPLIANCE REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF  
THE RESPONDENT NUMBER 06, DISTRICT MAGISTRATE &  
COLLECTOR, SOUTH 24 PARGANAS DISTRICT.

INDEX



SL	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		1-9

X

2.	Photocopy of the letter of District Magistrate vide memo no. 132/Con/DM dated 13.08.2025 to the Additional Chief Secretary, Department of Fisheries and the notification vide memo no. 2392/Fish/C-III/2M-51/2009 Dated 05.08.2011, are collectively annexed and marked as	R-1	10-13
3.	Photocopy of the letter issued by the District Magistrate is annexed and marked as	R-2	14
4.	Photocopy of the letters issued by the Additional District Magistrate & District Land & Land Reforms Officer, South 24 Parganas vide memo no. 67/6247/NGT/OA70/25 Dated 18.08.2025 and memo no. 67/6248/NGT/OA70/25 Dated 18.08.2025 are annexed and marked as	R-3	15-16
5.	Photocopy of the letter sent by Block Land and Land Reforms Officer, Kolkata vide memo no. 17/4137/BLLRO/S24-Pgs./KOL/2025 Dated 04.09.2025 and the letter sent by the Sub-Divisional Land and Land Reforms Officer, Alipore (Sadar) vide memo no. 6/P/1037/SDL&LRO/2025 dated 08.09.2025 are collectively	R-4	17-18



X

	annexed and marked as		
6.	Photocopy of the report sent by the Additional District Magistrate & District Land & Land Reforms Officer, South 24 Parganas annexed and marked as	R-5	19

Filed by

*Sibojyoti Chakrabarti*

SIBOJYOTI CHAKRABARTI

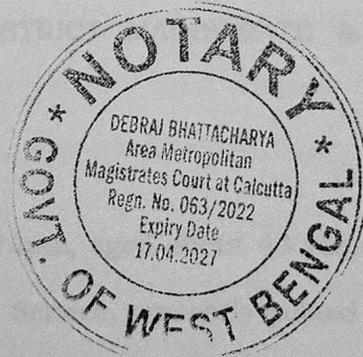
Advocate

For The State of West Bengal

Email:

[subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)

(M): 9007035534





BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

In

ORIGINAL APPLICATION NO. 70/2025/EZ

In The Matter of

Jayprakas Chaudhuri

... Applicant

Versus

State of West Bengal & Ors.

... Respondents

COMPLIANCE REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF THE  
RESPONDENT NUMBER 06, DISTRICT MAGISTRATE & COLLECTOR,  
SOUTH 24 PARGANAS DISTRICT.

I, Sumit Gupta, Son of Shri S.K. Gupta, aged about 43 years, by religion -  
Hindu, by occupation- Government Service, presently posted as the District  
Magistrate & Collector, South 24 Parganas, having office at New  
Administrative Building, Alipore, Kolkata- 700 027, do hereby solemnly  
affirm and say as follows:





1. That I am working for gain as the District Magistrate, South 24-Parganas, Alipore, Kolkata – 700027. I am competent to swear and affirm this affidavit for and on behalf of myself.
2. That this Report in the form of Affidavit is being filed in compliance to the Solemn Order dated 04.08.2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata. That in the said Solemn Order the Hon'ble Tribunal has been inter alia pleased to direct the respondent no. 06 i.e. the District Magistrate, South 24 Parganas to file its affidavit categorically stating as to how the Beel was permitted to be converted into Bastu.
3. That in compliance and obedience to the above-mentioned order it is submitted that the District Magistrate, South 24 Parganas has issued letters bearing memo no. 132/Con/DM dated 13.08.2025 to the Additional Chief Secretary, Department of Fisheries for seeking information regarding Notification being No. 2392/Fish/C-III/2M-51/2009 Dated, 05.08.2011 issued by the Assistant Secretary, Fisheries Department, Government of West Bengal.  
Photocopy of the letter of District Magistrate and the notification are annexed and marked as R-1
4. That a letter has been issued addressing the Additional District Magistrate & District Land & Land Reforms Officer, South 24 Parganas vide memo no. 67/6205/NGT/OA70/25 dated 18.08.2025 seeking report regarding conversion against the lands in possession of the Respondent nos. 9 to 12 i.e. LR Plot no.135 recorded in





Khatian no(s). 1521, 1589 & 3034 and LR Plot no.132 recorded in Khatian no.1696 of Mouza- Nayabad, J.L-25, within the area of Jadavpur Co-operative Land and Housing Society, Kolkata Municipal Corporation's Ward No.109.

Photocopy of the letter issued by the District Magistrate is annexed and marked as R-2

5. That the Additional District Magistrate & District Land & Land Reforms Officer, South 24 Parganas has issued letters to Sub-divisional Land & Land Reforms Officer, Alipore (Sadar), South 24 Parganas vide memo 67/6247/NGT/OA70/25 dated 18.08.2025 and to Block Land and Land Reforms Officer, Kolkata, South 24 Parganas, vide memo No. 67/6248/NGT/OA70/25 Dated 18.08.2025, seeking report regarding conversion against the lands in possession of the Respondent nos. 9 to 12 i.e. LR Plot no.135 recorded in Khatian no(s). 1521, 1589 & 3034 and LR Plot no.132 recorded in Khatian no.1696 of Mouza- Nayabad, J.L-25, within the area of Jadavpur Co-operative Land and Housing Society, Kolkata Municipal Corporation's Ward No.109.

Photocopy of the letters issued by the Additional District Magistrate & District Land & Land Reforms Officer, South 24 Parganas are annexed and marked as R-3

6. That in response to the letter, Block Land and Land Reforms Officer, Kolkata, vide memo No. 17/4137/BLLRO/S24-Pgs./KOL/2025 Dated 04.09.2025, states that as per available conversion register and Computerized Land Records, no conversion against the lands in





possession of the Respondent nos. 9 to 12 i.e. recorded in Khatian no(s). 1521, 1589 & 3034 and recorded in Khatian no.1696 of Mouza- Nayabad, J.L-25, within the area of Jadavpur Co-operative Land and Housing Society, Kolkata Municipal Corporation's Ward No.109

7. That in response to the letter, Sub-divisional Land and Land Reforms Officer, Alipore Sadar bearing memo no. 6/P/1037/SDL&LRO/2025 Dated 08.09.2025, states that as per available conversion register and Computerized Land Records, no conversion of water-body in respect of LR Plot nos.132 and 135 has been found at this end till date.

Photocopy of the report sent by Block Land and Land Reforms Officer, Kolkata and the letter sent by the Sub-Divisional Land and Land Reforms Officer, Alipore (Sadar) are collectively annexed and marked as R-4

8. That in response of the letter the Additional District Magistrate & District Land & Land Reforms Officer, South 24 Parganas has issued a letter bearing memo no. 67/6958/NGT/OA70/25 dated 08.09.2025, in which it has been stated that his office has not issued any conversion certificate against Khatian no(s). 1521, 1589 & 3034 and Khatian no.1696.

Photocopy of the report sent by the Additional District Magistrate & District Land & Land Reforms Officer, South 24 Parganas annexed and marked as R-5



9. That, from the above reports, it humbly submits that, no conversion is found to be allowed from the end of District Land Administration in LR Plot no.135 recorded in Khatian no(s). 1521, 1589 & 3034 and LR Plot no.132 recorded in Khatian no.1696 which are recorded in favour of Private Respondent nos. 9 to 12.
10. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice and that the deponent has high regard to the Order/Orders as passed by this Hon'ble Tribunal.

Identified by me

*Sibojyoti Chakrabarti*

Advocate

State of West Bengal

*Amil Kumar*  
Deponent

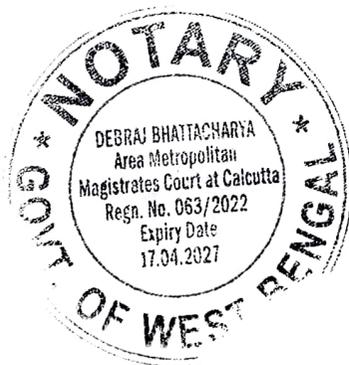
District Magistrate,  
South 24-Parganas

09 SEP 2025

Solemnly Affirmed and  
Declared Before me Deponents  
Signature Identified by Advocate

*D.B. Chakrabarti*

Notary





VERIFICATION:

I, the deponent within named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on the 8th Day of September, 2025

Identified by me

*Sibajyoti Chakrobarti*

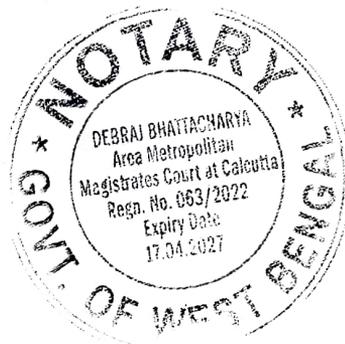
Advocate

State of West Bengal

*Deponant*

Deponent

District Magistrate,  
South 24-Parganas



/ X

OFFICE OF THE  
DISTRICT MAGISTRATE & COLLECTOR  
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027  
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871  
Email: dm.s24pgs@gmail.com, dm-ali@nic.in



Memo No. 132/Con/DM

Date: 13.08.2025

To,  
The Additional Chief Secretary,  
Department of Fisheries,  
31, GN Block, Sector V,  
Saltlake City, Kolkata-700091.

**Sub:** Seeking the information regarding Notification being No. 2392/Fish/C-III/2M-51/2009 Dated. 05.08.2011 issued by the Assistant Secretary, Fisheries Department, Govt. of West Bengal, Writers' Buildings, Kolkata-700001

Madam,

In connection with the subject above, the undersigned would like to draw your kind attention to the fact that Hon'ble National Green Tribunal was pleased to pass an order on 04.08.2025 in connection with OA No. 70/2025/EZ wherein it is stated that a Notification being No. 2392/Fish/C- III/2M-51/2009 Dated. 05.08.2011 was issued by the Assistant Secretary, Fisheries Department, Govt. of West Bengal, Writers' Buildings, Kolkata- 700001 as no objection for conversion of the subject land from *Beel* to *Bastu* (copy enclosed) as it is revealed from the Counter Affidavit, filed by the private Respondent No. 10.

In view of the above, you are kindly requested to check the veracity of the above said Notification and provide the information in this regard.

**Encl:** As stated above

  
District Magistrate and Collector,  
South 24 Parganas

X

~~110~~  
~~118~~

Government of West Bengal  
Fisheries Department  
Writers' Buildings, Kolkata-700 001

No 2392 /Fish/C-III/2M-51/2009

Dated: 05.08.11

MEMORANDUM

Whereas on verification it appears that the plot/ plots of land described in Column-2 against the present owner/ owners mentioned in Column-1 below is/ are recorded as Beel/ Pukur/Beel machchas in ROR but physically the said plot /plots of land is /are solid land since 40-45 years back.

And whereas considering the present physical status of the plot/plots of land mentioned below in Column-2 already converted to solid land prior to enactment of West Bengal Inland Fisheries Act, 1984 and as required by the Kolkata Municipality Commissioner's circular no-35 of 2010-2011 the under signed is directed to say that the Govt. of West Bengal in Fisheries Deptt. accords no- objection in favour of the below mentioned applicant/ applicants for correction of ROR of the said plot/plots mentioned below against each of them by way of converting from the recorded classification of the land as Beel to Bastu land for construction of dwelling houses thereon.

Sl.no.	Name of Owner	Detail of Land
1.	Md.Molnuddin Bin Mokshud 8/1, Topsia Road (South) Kolkata-700 046	Measuring- 05 Cottahs, 0 Chittaks, 0 Sq.ft, comprised in R.S. Dag no-417, R.S. Kh no-153/1, Mouza- Madurdaha, J.L. no-12 P.S.-Tijjala, Dist-(S) 24 Pgs. K.M.C. Ward No- 108
2.	Sumit Ghosh, Jyoti Prabha & Krishna Ghosh. Qua.no-F1, CISF River Side Complex. Dist- Burdwan.	Messuring- 1250 Sq.ft comprised in R.S.Dag no-417, R.S. Kh.no-153/1, R.S. no-212, Mouza- Madurdaha, J.L. no-12, P.S. Tijjala, Dist-(S) 24 Pgs. K.M.C. Ward no-108.
3.	Soma Sarbadhikari 149/C, Garfa Main Road. "Aashiana" Kol-75	Messuring- 1250 Sq.ft comprised in R.S.Dag no-417, R.S. Kh.no-153/1, R.S. no-212, Mouza- Madurdaha, J.L. no-12, P.S. Tijjala, Dist-(S) 24 Pgs. K.M.C. Ward no-108.
4.	Srabani Mukhopadhyay & Krishnendu Mukhopadhyay. 183, Nagendra Nath Road. Kolkata-700 028.	Messuring- 1250 Sq.ft comprised in R.S.Dag no-417, R.S. Kh.no-153/1, R.S. no-212, Mouza- Madurdaha, J.L. no-12, P.S. Tijjala, Dist-(S) 24 Pgs. K.M.C. Ward no-108.
5.	Pinaki Bhagat & Niwadita Bhagat, P.O. +P.S.Abash Mednapur,	Messuring- 1250 Sq.ft comprised in R.S.Dag no-417, R.S. Kh.no-153/1, R.S. no-212, Mouza- Madurdaha, J.L. no-12, P.S. Tijjala, Dist-(S) 24 Pgs. K.M.C. Ward no-108
6.	Sanjoy Adhikary. 84/1, Ibrahimpur Road. Kolkata-700 032	Messuring- 1161 Sq.ft comprised in R.S.Dag no-417, R.S. Kh.no-153/3, R.S. no-212, Mouza- Madurdaha, J.L. no-12, P.S. Tijjala, Dist-(S) 24 Pgs. K.M.C. Ward no-108
7.	Timir Baran Bhattacharjee 8, Sen Para Garfa Station Rd. Kolkata-700 075.	Measuring- 04 Cottahs, 0 Chittaks, 0 Sq.ft, comprised in R.S. Dag no-457, R.S. Kh no-46, Mouza- Madurdaha, J.L. no-12 P.S.-Tijjala, Dist-(S) 24 Pgs. K.M.C. Ward No- 108
8.	Subha Ghatak & Amit Ghoshal, 71, K.K. Majumder Road, Kolkata- 75	Measuring- 04 Cottahs, 0 Chittaks, 0 Sq.ft, comprised in R.S. Dag no-457, R.S. Kh no-46, Mouza- Madurdaha, J.L. no-12 P.S.-Tijjala, Dist-(S) 24 Pgs. K.M.C. Ward No- 108
9.	Rajesh Pathak, Flat no-A-11/3 Happy Nook Co- Ops. Society (p) Ltd. P.O. EKTP, Kol-107	Messuring- 1250 Sq.ft comprised in R.S.Dag no-417, R.S. Kh.no-153/1, R.S. no-212, Mouza- Madurdaha, J.L. no-12, P.S. Tijjala, Dist-(S) 24 Pgs. K.M.C. Ward no-108
10.	Sanjoy Kr. Gangopadhyay, 38A, Panditjiya Place. Kolkata-700 029	Measuring- 04 Cottahs, 07 Chittaks, 35 Sq.ft, comprised in R.S. Dag no-191, R.S. Kh no-145, Mouza- Nayabad, J.L. no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward No- 109

Contd...2...



.....2.....

11.	Samir Prasad Gupta SBI, DSP. T, B Zone Dist- Burdwan	Measuring- 04 Cottahs, 01 Chittak, 00 Sq.ft. comprised in R.S. Dag no-110, R.S. Kh. No-129, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward no- 109
12.	Sohan Dasgupta & Nupur Dasgupta, 75, Hindusthan Park, Kolkata- 700 029	Measuring- 05 Cottahs, 05 Chittak, 27 Sq.ft. comprised in R.S. Dag no-191, R.S. Kh. No-145, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward no- 109
13.	Saraswati Naskar & (2) two others K.S. Roy T.B. Hospital, Kolkata-700 032	Measuring- 02 Cottahs, 01 Chittak, 20 Sq.ft. comprised in R.S. Dag no-191, R.S. Kh. No-145, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward no- 109
14.	Angur Bala Show & Dolurani Show 52B, Lake Place, Kolkata- 700 029	Measuring- 07 Cottahs, 06 Chittak, 25 Sq.ft. comprised in R.S. Dag no-202 & 205, R.S. Kh. No-113, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist-(S) Pgs. K.M.C. Ward no- 109
15.	Pulin Kr. Bachhar & Anita Bachhar Khaidanga, P.O. Garakupi Dist- (N) 24 Pgs.	Measuring- 03 Cottahs, 08 Chittak, 02 Sq.ft. comprised in R.S. Dag no-191, R.S. Kh. No-133, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward no- 109
16.	Pradip Saha G.L. Prasad Kajulal Road. Mithapur, Patna, Bihar.	Measuring- 01 Cottahs, 15 Chittak, 19 Sq.ft. comprised in R.S. Dag no-192, R.S. Kh. No-145, 146, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward no- 109
17.	Anirudh Modi, Director of M/s Maink Housing (P) Ltd, 6C, Elgin Road, Oriental House, Kol- 20	Measuring- 04 Cottahs, 09 Chittak, 00 Sq.ft. comprised in R.S. Dag no-191, R.S. Kh. No-145, 146, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward no- 109
18.	Tapan Bhowmick & Susanta Bhowmick, 7, Kabi Sukanta Road, Kolkata- 700 075	Measuring- 03 Cottahs, 01 Chittak, 35 Sq.ft. comprised in R.S. Dag no-191, R.S. Kh. No-145, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward no- 109
19.	Mita Raha & Subhara Raha 3/19, Podder nagar. Kolkata- 700 068	Measuring- 04 Cottahs, 00 Chittak, 00 Sq.ft. comprised in R.S. Dag no-191, R.S. Kh. No-145, 146, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward no- 109
20.	Ashim Bose. 2/88, Bijoygarh, Kolkata-700 032	Measuring- 02 Cottahs, 08 Chittak, 00 Sq.ft. comprised in R.S. Dag no-135, R.S. Kh. No-101, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward no- 109
21.	Sachin Das Nayabad, Mukundapur, Kolkata-700 099	Measuring- 02 Cottahs, 08 Chittak, 00 Sq.ft. comprised in R.S. Dag no-135, R.S. Kh. No-101, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward no- 109
22.	Barun Saha. P-50, Stadium Nagar Mukundapur, Kolkata- 700 099	Measuring- 02 Cottahs, 08 Chittak, 00 Sq.ft. comprised in R.S. Dag no-135, R.S. Kh. No-101, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward no- 109
23.	Purnima Das 44, Eastern Park. Santoshpur, Kolkata- 700 075	Measuring- 02 Cottahs, 08 Chittak, 00 Sq.ft. comprised in R.S. Dag no-135, R.S. Kh. No-101, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward no- 109
24.	Mahadev Das. Daspara, Mukundapur, Kolkata- 700 099	Measuring- 02 Cottahs, 08 Chittak, 00 Sq.ft. comprised in R.S. Dag no-135, R.S. Kh. No-101, Mouza- Nayabad, J.L.no-25, P.S.-Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward no- 109



12

112  
- 108

25.	Ranjit Saha Nayabad, Mukundapur, Kolkata-700 099	Measuring-02 Cottahs, 08 Chittaks, 0 Sq.ft.comprised in R.S. Dag no-135, R.S.Khatian no-101, Mouza- Nayabad, J.L. no-25, P.S. Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward- 109.
26.	Satadal Sakar P-20, Sradhum nagar, Kolkata- 700 099	Measuring-02 Cottahs, 08 Chittaks, 0 Sq.ft.comprised in R.S. Dag no-135, R.S.Khatian no-101, Mouza- Nayabad, J.L. no-25, P.S. Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward- 109.
27.	Sharmistha Chakraborty 20, Dum Dum Road. Police Quarter, Kol- 30	Measuring-03 Cottahs, 07 Chittaks, 25 Sq.ft.comprised in R.S. Dag no-417, R.S.Khatian no-153/1, Mouza-Madurdaha, J.L. no-12, P.S-Tiljala, Dist- (S) 24 Pgs. K.M.C. Ward- 108
28.	Rkesh Khatnani 35D, Rsbindra Nagar, Kolkata-18	Measuring-659 Sq.ft.comprised in R.S. Dag no-4111/459, R.S.Khatian no-184, Mouza-Madurdaha, J.L. no-12, P.S-Tiljala, Dist- (S) 24 Pgs. K.M.C. Ward- 108
29.	Sarbani Gupata, 3/7, Bijoygarh, Kolkata-700 032	Measuring-600 Sq.ft.comprised in R.S. Dag no-4111/459, R.S.Khatian no-184, Mouza-Madurdaha, J.L. no-12, P.S-Tiljala, Dist- (S) 24 Pgs. K.M.C. Ward- 108, Plot no-56.
30.	Sharmistha Dhar 35, Beadon Street. Kolkata-6	Measuring-700 Sq.ft.comprised in R.S. Dag no-4111/459, R.S.Khatian no-184, Mouza-Madurdaha, J.L. no-12, P.S-Tiljala, Dist- (S) 24 Pgs. K.M.C. Ward- 108, Flat no-2B
31.	Suranjan Banerjee 9, Raj Krishna Chatterjee Kolkata-700 042	Measuring-670 Sq.ft.comprised in R.S. Dag no-4111/459, R.S.Khatian no-184, Mouza-Madurdaha, J.L. no-12, P.S-Tiljala, Dist- (S) 24 Pgs. K.M.C. Ward- 108, Flat no-3A
32.	Anirudh Modi, Director of Calvin Marketing (P) Ltd, 6C, Elgin Road, Oriental House Kolkata- 700 020	Measuring-03 Cottahs, 00 Chittaks, 00 Sq.ft.comprised in R.S. Dag no-455, R.S.Khatian no-187, Mouza-Madurdaha, J.L. no-12, P.S-Tiljala, Dist- (S) 24 Pgs. K.M.C. Ward- 108
33.	Radha Rani Nandi Fartabad, Ghoshpara, Sonarpur. Kolkata-700 084	Measuring-02 Cottahs, 08 Chittaks, 00 Sq.ft.comprised in R.S. Dag no-417, R.S.Khatian no-153/1, Mouza-Madurdaha, J.L. no-12, P.S-Tiljala, Dist- (S) 24 Pgs. K.M.C. Ward- 108
34.	Nirode Boran Chakraborty Meghna Jute Mill Jaggddal, North 24 Pgs.	Measuring-06 Cottahs, 01 Chittaks, 23 Sq.ft.comprised in R.S. Dag no-356/406, R.S.Khatian no-356/406, Mouza-Kalikapur, J.L. no-20, P.S- Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward- 109
35.	Sunil Kumar Singh 6/1, Bamanpara Lane Kolkata- 700 019	Measuring-01 Cottahs, 08 Chittaks, 20 Sq.ft.comprised in R.S. Dag no-404, R.S.Khatian no-70, Mouza-Madurdaha, J.L. no-12, P.S-Tiljala, Dist- (S) 24 Pgs. K.M.C. Ward- 108
36.	Purnima Pal, 4, Pagladanga Road., Kolkata- 700 015	Measuring-04 Cottahs, 09 Chittaks, 41 Sq.ft.comprised in R.S. Dag no-356/406, R.S.Khatian no-356/406, Mouza-Kalikapur, J.L. no-20, P.S- Purba Jadavpur, Dist- (S) 24 Pgs. K.M.C. Ward- 109
37.	Nabanita Chatterjee 1/18, Surya Nagar Dist-(South) Pgs.	Measuring-05 Cottahs, 00 Chittaks, 00 Sq.ft.comprised in R.S. Dag no-423, R.S.Khatian no-142, Mouza-Madurdaha, J.L. no-12, P.S-Tiljala, Dist- (S) 24 Pgs. K.M.C. Ward- 108

11/12/12



Assistant Secretary to the  
Govt. of West Bengal

**L. E. DAS, WBSB**  
Assistant Secretary  
Fisheries Department  
Govt. of West Bengal



OFFICE OF THE  
DISTRICT MAGISTRATE & COLLECTOR  
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Alipore, Kolkata – 700027  
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871  
Email: dm.s24pgs@gmail.com, dm-ali@nic.in



Memo no. 67/ 6205 /NGT/OA70/25

Date: 18.08.2025

To  
The Additional District Magistrate  
And  
District Land & Land Reforms Officer  
South 24 Parganas

Sub: Seeking report regarding conversion against LR Plot no. 135 recorded in Khatian no(s). 1521, 1589 & 3034 and LR Plot no. 132 recorded in Khatian no. 1696 of Mouza- Nayabad, J.L – 25, within the area of Jadavpur Co-operative Land and Housing Society, KMC Ward no. 109

Ref: In the matter of Jayprakas Chaudhuri vs. State of West Bengal & Ors. being case no. OA 70/2025/EZ

In connection with the above mentioned subject and reference above you are requested to enquire and submit a report stating whether any conversion against LR Plot no. 135 recorded in Khatian no(s). 1521, 1589 & 3034 and LR Plot no. 132 recorded in Khatian no. 1696 of Mouza- Nayabad, J.L – 25, within the area of Jadavpur Co-operative Land and Housing Society, KMC Ward no. 109.

Enclosed: Order of the NGT  
Dated on 04.08.2025

  
District Magistrate  
South 24 Parganas

OFFICE OF THE ADDITIONAL DISTRICT  
MAGISTRATE AND DISTRICT LAND AND  
LAND REFORMS OFFICER

SOUTH 24 PARGANAS

New Treasury Building (8th & 9th Floor)

Alipore, Kolkata-700027,

E-Mail: [dllro.s24pgs@gmail.com](mailto:dllro.s24pgs@gmail.com)



Memo no. 67/6247/NGT/OA70/25

Date: 18.08.2025

To

The Sub Divisional Land and Land Reforms Officer

Alipore Sadar

South 24 Parganas

Sub: Seeking report regarding conversion against LR Plot no. 135 recorded in Khatian no(s). 1521, 1589 & 3034 and LR Plot no. 132 recorded in Khatian no. 1696 of Mouza- Nayabad, J.L - 25, within the area of Jadavpur Co-operative Land and Housing Society, KMC Ward no. 109

Ref: In the matter of Jayprakas Chaudhuri vs. State of West Bengal & Ors. being case no. OA 70/2025/EZ

In connection with the above mentioned subject and reference above you are requested to enquire and submit a report stating whether any conversion against LR Plot no. 135 recorded in Khatian no(s). 1521, 1589 & 3034 and LR Plot no. 132 recorded in Khatian no. 1696 of Mouza- Nayabad, J.L - 25, within the area of Jadavpur Co-operative Land and Housing Society, KMC Ward no. 109.

Enclosed: Order of the NGT

Dated on 04.08.2025

Additional District Magistrate

And

District Land & Land Reforms Officer

South 24 Parganas

OFFICE OF THE ADDITIONAL DISTRICT  
MAGISTRATE AND DISTRICT LAND AND  
LAND REFORMS OFFICER

SOUTH 24 PARGANAS

New Treasury Building (8th & 9th Floor)

Alipore, Kolkata-700027,

E-Mail: [dllro.s24pgs@gmail.com](mailto:dllro.s24pgs@gmail.com)



Memo no. 67/ 6248 /NGT/OA70/25

Date: 18.08.2025

To,

The Block Land and Land Reforms Officer,

Kolkata,

South 24 Parganas.

Sub: Seeking report regarding conversion against LR Plot no. 135 recorded in Khatian no(s). 1521, 1589 & 3034 and LR Plot no. 132 recorded in Khatian no. 1696 of Mouza- Nayabad, J.L - 25, within the area of Jadavpur Co-operative Land and Housing Society, KMC Ward no. 109

Ref: In the matter of Jayprakas Chaudhuri vs. State of West Bengal & Ors. being case no. OA 70/2025/EZ

In connection with the above mentioned subject and reference above you are requested to enquire and submit a report stating whether any conversion against LR Plot no. 135 recorded in Khatian no(s). 1521, 1589 & 3034 and LR Plot no. 132 recorded in Khatian no. 1696 of Mouza- Nayabad, J.L - 25, within the area of Jadavpur Co-operative Land and Housing Society, KMC Ward no. 109.

Enclosed: Order of the NGT

Dated on 04.08.2025

Additional District Magistrate

And

District Land & Land Reforms Officer

South 24 Parganas

Annexure - R-1, 243



IX



**Government of West Bengal**  
Office of the Block Land & Land Reforms Officer,  
Kolkata, South 24 Parganas  
5, S.N. Banerjee Road, C.M.O. Building, K.M.C.  
3<sup>rd</sup> Floor, Room No. 328, Kolkata - 700013

**Memo.No.17/ 4137 /BLLRO/S24-Pgs./KOL /2025**

**Dated- 04.09.2025**

**To**  
**The Additional District magistrate and**  
**District Land & Land Reforms officer,**  
**South 24-Parganas.**

**Sub:** Regarding report of conversion against LR Plot no .135 recorded in khatian no(s), 1521,1589,3034 and LR Plot no.132 recorded in khatian no.1696 of mouza-Nayabad, J.L-25, within area of Jadavpur Co-Operative Land and Housing Society, KMC Ward no-109.

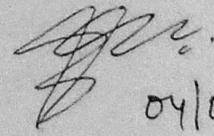
**Ref:** Your good office Memo No-67/6248/NGT/OA70/25      **Dated:** 18.08.2025

**Sir,**

With reference to the above, this is to state that as per available conversion registrar and CLR no conversion of waterbody in respect of LR plot nos.132 & 135 of Mouza -Nayabad, J.L-025,has been found at this end till date.

This is for your kind information & taking necessary action.

Yours faithfully,

  
04/09/25

**Assistant Director**  
&  
**Block Land & Land Reforms Officer**  
**Kolkata**



**Government of West Bengal**  
**Office of the Sub-Divisional Land & Land Reforms Office**  
**Sadar, Alipore, South 24 Parganas**  
**New Treasury Building, 6<sup>th</sup> Floor**  
**Kolkata – 700 027**

Memo No:- 6/P/ 1037 /SDL&LRO / 2025

Dt- 08.08.25 8.9.25

To,  
 The Additional District Magistrate &  
 District Land & Land Reforms Officer ,  
 South 24 Parganas ,  
 8<sup>th</sup> Floor , New Treasury Building,  
 Alipore , Kolkata -700027 ,

Sub :- Information Regarding conversion against LR Plot No- 135 recorded in Khatian no (s) . 1521 , 1589 & 3034 and LR Plot no- 132 recorded in Khatian No- 1696 of Mouza – Nayabad , JL No- 25 , within the area of Jadavpur Co- Operative Land and Housing Society , KMC Ward No- 109

Ref :- Your office Memo no- 67 / 6247 / NGT / OA70 / 25 , Date- 18.08. 2025 .

Sir ,

With reference to the above captioned subject this is to state that as per Conversion Register available in the office and CLR , no conversion case in respect of LR Plot no- 132 (Classification - "Bill Machh Chash") and 135 (Classification-"Bill") of Mouza-Nayabad , JL No- 25 has been allowed from this end till date .

This is for your kind information and taking necessary action.

**Deputy Director &**  
**Sub-Divisional Land & Land Reforms Officer**  
**Sadar, Alipore, South 24 Parganas**

OFFICE OF THE ADDITIONAL DISTRICT  
MAGISTRATE AND DISTRICT LAND AND  
LAND REFORMS OFFICER

SOUTH 24 PARGANAS

New Treasury Building (8th & 9th Floor)

Alipore, Kolkata-700027,

E-Mail: [dllro.s24pgs@gmail.com](mailto:dllro.s24pgs@gmail.com)



Memo no. 67/ 6958 /NGT/OA70/25

Date: 8/9/25

To

The District Magistrate

South 24 Parganas

Sub: Seeking report regarding conversion against LR Plot no. 135 recorded in Khatian no(s). 1521, 1589 & 3034 and LR Plot no. 132 recorded in Khatian no. 1696 of Mouza- Nayabad, J.L - 25, within the area of Jadavpur Co-operative Land and Housing Society, KMC Ward no. 109  
Ref: Your office memo no. 67/6205/NGT/OA70/25 dated 18.08.2025

Sir,

In connection with the above mentioned subject and reference office of the undersigned would like to submit that this office have not issued any conversion certificate against above mentioned Plot nos. and Khatians under any permissible act of land conversion.

This is for your kind information.

  
Additional District Magistrate

And  
District Land & Land Reforms Officer  
South 24 Parganas

*Sumit Gupta*  
District Magistrate,  
South 24-Parganas

## "VAKALATNAMA"

Before The Hon'ble National Green Tribunal  
Eastern Zone Bench, Kolkata  
In the at

Suit / Case No. O. A. No. 70 of 2025/E2

*Jayprakash Choudhuri*

--VS--

*State of West Bengal*  
for

~~Plaintiff~~  
Applicant  
~~Appellant~~

~~Defendant~~  
~~Opp Party~~  
Respondent

KNOW ALL MEN By These

that I/We

*Sri Sumit Gupta, District Magistrate & Collector*  
do hereby in my / our name and mv / our behalf constitute and appear Sri *Sibojyoti Chakrabarti, Advocate*  
*South (24) pgs.*

true and lawful Pleader / Advocate & Attorneys is appear and act for me/us in the matter noted above to file suit written statement, conduct suit, appeal from original suit order etc. and from that purpose to do all acts and things, whatsoever in that connection including compromise of the above matter depositing in our withdrawing money from, filling or taken our appear document and payment order from Court referring matters is dispute between the parties hereto arbitration, withdrawing the above matters with liberty to file fresh suit, sending properties released from attachment filling execution or miscellaneous case and other petitions, bedding at execution sale obtaining payment from us out of Court, withdrawing custody and other fees and doing on my / our behalf such other acts in the above matters as are

necessary and proper

I / We hereby agreeing to ratify and confirms all acts so do by the said Advocate of attorneys as my / our own acts and as if done by me / us to in intents and purposes.

*Sibojyoti Chakrabarti*  
Advocate  
Enrolment No: WB/1734/200  
Email: subho.advocate@gmail.com  
Ph: 9007035535

Received the Vakalatnama  
from the Executant within  
named Satisfied & accepted

Sibojyoti Chakrabarti  
Advocate

08.09.2015

BEFORE THE HON'BLE  
NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, NEW  
DELHI

ORIGINAL APPLICATION NO.  
70/2025/EZ

In The Matter of

Jayprakas Chaudhuri

... Applicant

Versus

State of West Bengal & Ors.

...Respondents

COMPLIANCE REPORT IN THE  
FORM OF AFFIDAVIT ON  
BEHALF OF THE RESPONDENT  
NUMBER 06, DISTRICT  
MAGISTRATE & COLLECTOR,  
SOUTH 24 PARGANAS DISTRICT.

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email:

[subho.advocate@gmail.com](mailto:subho.advocate@gmail.com)

(M): 9007035534